

ITEM NO.818

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No 2-3148/2023 in
Petition for Special Leave to Appeal (Crl.) No. 5216/2023

(Arising out of impugned final judgment and order dated 13-04-2023
in CRMA No. 2/2023 passed by the High Court of Judicature at
Allahabad)

MOHAMMAD ABDULLAH AZAM KHAN

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 06-10-2023 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. Kapil Sibal, Sr.Adv.
Mr. Nizam Pasha, Adv.
Mr. Lzafeer Ahmad B. F., AOR
Mr.sidharth Kaushik, Adv.

For Respondent(s) Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

List I.A. No 203148/2023 on 11.10.2023.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR